

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.A. No. 253 of 2014 with
Company Appeal No. 18/58,59/CLB/MB/2014

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016**

Name of the Company: Nirbhai Singh B Bath USA

V/s.

Ghandidham Developers Pvt. Ltd. & Ors.

Section of the Companies Act: Section 58, 59 of the Companies Act, 2013;

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1.	KUNJAL DALAL	P.C.S.	Petitioner	<u>1c Andal</u>
2.	R. Venugopal		Respondent	<u>venugopal</u>

ORDER

At leisure of Both Parties.

Time to move on 21-10-16

of the hearing.

Both Parties may be free of

other actions.

Babu
24/8/16
Member (T).

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.A. No. 254 of 2014 with
Company Appeal No. 19/58,59/CLB/MB/2014

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.08.2016**

Name of the Company: D Laxminarayan Dora

V/s.

Ghandidham Developers Pvt. Ltd. & Ors.

Section of the Companies Act: Section 58, 59 of the Companies Act, 2013;

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	ICUNJAL DALAL, P.C.S.	Particulars	ICAD	
2.	P. Venugopal	Repudia		<u>venugopal</u>

ORDER

At Court of B.M. Patel.
In the matter of 21-10-16
Repudia Patel vs Ghandidham Developers Pvt. Ltd.
The parties to the above
any further order
B.M. Patel
Hemal (T)